

of insecurity amongst members of such group or caste or community. A new section 153B I. P. C. has also been inserted to penalise imputations, assertions prejudicial to national integration. Further, the scope of the Unlawful Activities (Prevention) Act, 1967 has been enlarged to include in the definition of "unlawful association" also associations which have for their object any activity which is punishable under section 153A or under the new section 153B I. P. C. or which encourage or aid persons to undertake any such activity or whose members undertake any such activity.

**Study Team visiting places in Tamil Nadu where Police fired in July, 1972**

2335. SHRI BIRENDER SINGH RAO : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a Study Team visited the places in Tamil Nadu State where police fired at the public at several places in the first week of July, 1972, and

(b) if so, whether the study team has submitted its report to Government and if so, the findings thereof and Government's reaction thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) Government had not deputed any such Study Team to Tamil Nadu

(b) Does not arise.

**Raj Bhavans in the Country**

2336. SHRI BIRENDER SINGH RAO : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of Raj Bhavans together with their locations in the country and their original cost of construction in each case ;

(b) the cost of furnishings of each Raj Bhavan ; and

(c) the amount spent on maintenance on each Raj Bhavan annually ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) to (c). The information is being collected and will be laid on the table of the House.

**Scheme for Training and Assistance to Engineers by S. S. I. S. I., Jaipur**

2337. SHRI PURUSHOTTAM KAKODKAR :  
SHRI SHRUKISHAN MODI :

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether Government's attention has been drawn to the report appearing in the Hindustan Times, dated the 7th July, 1972 regarding the twin schemes of training and assistance to engineers launched by the Small Scale Industries Service Institute in Jaipur, Rajasthan, and

(b) if so, whether such schemes are proposed to be introduced in other States also and whether these will solve unemployment among engineers ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) :

(a) and (b). Yes, Sir. In order to solve unemployment among engineers/technicians and other educated unemployed persons, the Government of India have motivated two schemes, viz. training of and assistance to engineers entrepreneurs for self-employment and a scheme for assisting educated unemployed. These schemes are already in existence in all States and Union Territories. Unemployed engineers are trained to be entrepreneurs under one of the schemes by 29 institutes throughout the country. The other scheme aims at providing assistance to the educated unemployed in the form of equity capital, machinery on hire-purchase, industrial and commercial estates and assistance to technicians' Co-operatives within a ceiling of Rs. 6.5 crores per annum.

**"अव्यक्तिका" की बिक्री और जन-बिक्री प्रतिष्ठा**

2338. श्री हुकम चन्द कश्यप : क्या सूचना और प्रसारण मन्त्री 31 मई, 1972 के अतिरिक्त प्रश्न संख्या 8209 के भाग (ब) के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) उक्त समाचार पत्र के एजेंटों से सम्पर्क करके अपेक्षित सूचना एकत्रित न कर पाने में सरकार को किस प्रकार की कठिनाइयों का सामना करना पड़ा ;